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Title: Introduction of the Distressed Widows and Single Women (Protection, Rehabilitation and Welfare) Bill, 2017.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): I beg to move for leave to introduce a Bill to provide for the protective measures with need based rehabilitation and welfare to be undertaken by the Government for the distressed, infirm, neglected and disowned widows and single women by providing financial assistance, pension, medical care, housing and other facilities through a Welfare Board to such widows and single women and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the protective measures with need based rehabilitation and welfare to be undertaken by the Government for the distressed, infirm, neglected and disowned widows and single women by providing financial assistance, pension, medical care, housing and other facilities through a Welfare Board to such widows and single women and for matters connected therewith or incidental thereto. ”

*The motion was adopted.*

SHRI GAJANAN KIRTIKAR : I introduce\*\* the Bill.

